

DIVISION BENCH
COURT - II

O-229

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/24(KB)2016
COMP.APPL/194(KB)2017

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12TH JULY 2024

IN THE MATTER OF	AJIT RANJAN ROY & ORS VS ARYA ESTATE MANAGEMENT P LTD & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. Shaunak Sengupta, Adv.] for Petitioner

Mr. A. K. Upadhyay, Adv.

Ms. Namrata Singh : Advocates

Mr. S. M. Gupta, PCS] for R-1,2,8 and 12

Mr. D.N. Sharma, Advocate

Ms. Swapna Choubey Advocate

Ms. Shamolima Sarkar, Advocate

Mr. Avishek Guha, Adv.] for ICICI Bank

Ms. A., Dutta, Adv.

Mr. K. D. Sarkar, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List this matter on **13.09.2024**.

(Anamitra Pal)
Court Officer